

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2603
ANSWERED ON:04.12.2009
PERMISSION FOR CONSUMPTION OF KHEASARI DAL
Ahir Shri Hansraj Gangaram

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government proposes to permit the consumption of `Khesari Dal` in view of the shortage of Pulses in the country;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has received the report of the committee constituted to examine the edibility of Khesari Dal;
- (d) if so, whether the Government proposes to take any action in the light of the facts presented in the said report; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE(SHRI DINESH TRIVEDI)

(a) & (b) No. Khesari Dal has been prohibited under Prevention of Food Adulteration Rules (PFA), 1955 on the ground that its consumption is associated with the disease "Lathyrism" causing crippling paralysis due to presence of B-N-Oxaly1 Amino Alanine (BOAA) content in Khesari Dal.

(c) to (e) Does not arise in view of reply to (a) & (b) above.